

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:528
ANSWERED ON:23.07.2003
MONITORING SYSTEM
RAMSHETH THAKUR

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government propose to set up any monitoring system to check the irregularities in the projects being carried out for the development of women and children;
- (b) if so, the details thereof; and
- (c) the details of irregularities that have been found under those projects and States where those irregularities have been found?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JASKAUR MEENA)

(a)&(b) Specific guidelines exist for monitoring and evaluation of various schemes being implemented by the Department of Women and Child Development which includes, ensuring that the implementing agency is registered and recommendation is forwarded by a State Government body. In order to further improve the effectiveness of these guidelines, the Department has recently undertaken several initiatives which, inter-alia, include setting up of State Empowered Committees for recommendations of project proposals, detailed feedback on utilisation of funds by grantees, appointment of external monitoring and evaluation agencies, streamlining of working and bringing in transparency through information technology and the Computerisation of data base on voluntary sector agencies and projects sanctioned.

(c) As and when specific instances of irregularities are brought to the notice of the Department, necessary action is taken to recover the money sanctioned to the organisations besides initiating action for blacklisting such organisations. In Swawlamban (NORAD) Scheme, recovery of Government funds has since been made in case of nine organisations; Show-Cause Notice has been issued to five organisations for recovery of the balance GOI funds; Two cases are sub-judice. Orders for recovery have been issued under the Creche Scheme in a case from Bihar State. The State Government has also been requested to lodge an FIR in the matter.